GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:4907 ANSWERED ON:09.12.2010 COMPLAINT AGAINST LPG AGENCIES Verma Shri Sajjan Singh

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether a number of complaints have been received against gas agencies at Devas, Shajapur and Indore area of Madhya Pradesh;

(b) if so, the details thereof;

(c) whether the said agencies were found to be involved in black marketing of LPG cylinders ;

(d) if so, the details thereof; and

(e) the action taken by the Government against these agencies ?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS(SHRI JITIN PRASADA)

(a) to (e) : Whenever Public Sector Oil Marketing Companies (OMCs) receive complaints, these are investigated. If the complaint is established, action is taken against the erring LPG distributor in accordance with the provisions of the Marketing Discipline Guidelines (MDG)/Distributorship Agreement.

OMCs have reported that based on the established complaints for various irregularites by the LPG distributors, action has been taken in 4 cases in Indore and 2 cases in Devas during the period from April - September, 2010 under the provisions of MDG/Distributorship Agreement.

However, OMCs have reported that no established cases has been reported against their LPG distributors at Shajapur District of Madhya Pradesh.